

ITEM NO.504

COURT NO.3

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 22337/2008

(Arising out of impugned final judgment and order dated 17-03-2008
in WP No. 13698/2007 passed by the High Court Of M.P. Principal
Seat At Jabalpur)

BAR COUNCIL OF INDIA

Petitioner(s)

VERSUS

BONNIE FOI LAW COLLEGE & ORS.

Respondent(s)

([TO GO BEFORE FIVE JUDGES BENCH JUDGES][FOR DIRECTIONS]

IA No. 2/2009 - EXEMPTION FROM FILING O.T.

IA No. 5/2009 - EXEMPTION FROM FILING O.T.

IA No. 3/2009 - VACATING STAY)

WITH

W.P.(C) No. 25/2021 (X)

IA No. 2832/2021 - APPROPRIATE ORDERS/DIRECTIONS

T.C.(C) No. 16/2011 (XVI-A)

T.C.(C) No. 12/2011 (XVI-A)

T.C.(C) No. 13/2011 (XVI-A)

T.C.(C) No. 36/2011 (XVI-A)

T.C.(C) No. 14/2011 (XVI-A)

T.C.(C) No. 15/2011 (XVI-A)

T.C.(C) No. 75/2012 (XVI-A)

T.C.(C) No. 88/2012 (XVI-A)

W.P.(C) No. 987/2013 (X)

IA No. 1/2013 - EX-PARTE STAY)

T.P.(C) No. 692/2015 (XVI-A)

IA No. 1/2015 - STAY APPLICATION)

T.C.(C) No. 8/2012 (XVI-A)

T.C.(C) No. 17/2011 (XVI-A)

T.C.(C) No. 18/2011 (XVI-A)

Date : 20-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE J.K. MAHESHWARI

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Ms. Anagha S. Desai, AOR

Ms. Chandan Ramamurthi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Applications for exemption from filing official translation are allowed.

Convenience compilation be filed by learned counsel for the Bar council of India.

We have put to learned counsel that in other proceedings being *Bar Council Of India v. Twinkle Rahul Mangaonkar & Ors.* - Civil Appeal Nos.816-817/2022, some orders have been passed which will be of relevance. Thus, those orders should also be included in the compilation.

Mr. K.K. Venugopal, learned Attorney General was assisting as Amicus in this matter earlier and we are informed that he will be assisting us. We would also

request Mr. K.V. Vishwanathan, learned senior counsel to assist us as he was the Amicus in *Bar Council Of India v. Twinkle Rahul Mangaonkar & Ors.*(supra).

List on 27.09.2022.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)